

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3400
TO BE ANSWERED ON 25.03.2021**

Representation of reserved category students in IITs

3400. Shri B. Lingaiah Yadav:

Will the Minister of **Education** be pleased to state:

- (a) whether student from the Scheduled Caste (SC) and Scheduled Tribe (ST) communities have significantly poor representation and acceptance rate in Ph.D programmes at the Indian Institutes of Technology (IITs) in the country; and
- (b) if so, the details thereof during the last five years and the current year, course and category-wise and the reasons therefor along with corrective steps to be taken in future?

ANSWER

**MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) and (b): IITs are autonomous institutes governed by the Institutes of Technology Act, 1961 and the Statutes framed there under from time to time. IITs follow statutory provisions regarding reservation in admissions. In Ph.D programme, SC/ST candidates are given relaxation in qualifying marks, application fees etc. during admission process; however, some of the students discontinue/cancel their admission even after joining due to various reasons like better career prospects etc. IITs provide admission in various Ph.D courses in the fields such as mechanical, civil, electronics, telecommunication, energy, biochemistry, physics, chemistry, mathematics, computer science, information technology, aerospace technology, material science, nano-technology, artificial intelligence, earth sciences, intellectual property law, management studies, rural development, humanities & social sciences etc.
